

COURT NO. 20
THE HONOURABLE SRI JUSTICE SUBBA REDDY SATTI

To be Heard on Wednesday The 18th day of February 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

NOTE : 1. PANCHAYAT RAJ MATTERS WILL BE TAKEN UP FROM MONDAY TO WEDNESDAY
2. CONTEMPT CASES WILL BE TAKEN UP ON THURSDAY
3. APAT MATTERS WILL BE TAKEN UP ON FRIDAY

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (PANCHAYAT RAJ)</u>					
1	WP/4506/2026 IA 1/2026 Direction Petition	JOSEPH SRIHARSHA AND MARY INDRAJA EDUCATIONAL SOCIETY Vs THE STATE OF ANDHRA PRADESH	ASHOK RAM V	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	GUNTUR
2	WP/4509/2026 IA 1/2026 Direction Petition	SRI SAI SEVA SANGAM Vs THE STATE OF AP	SAI GANGADHAR CHAMARTY	GP FOR PANCHAYAT RAJ RURAL DEV	KRISHNA
3	WP/4555/2026 IA 1/2026 Direction Petition	M GOPALA KRISHNA Vs THE STATE OF ANDHRA PRADESH	THOTA RAMAKOTESWARA RAO	GP FOR PANCHAYAT RAJ RURAL DEV	KRISHNA
4	WP/4580/2026 IA 1/2026 Direction Petition	K.SREERAMA KISHORE Vs THE STATE OF ANDHRA PRADESH	K BHEEMA RAO	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	SRIKAKULAM
5	WP/4615/2026 IA 1/2026 Direction Petition	PALLI APPA RAO Vs THE STATE OF ANDHRA PRADESH	BONU RAMA SHANKAR RAO	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	VIZIANAGARAM
6	WP/4618/2026 IA 1/2026 Stay Petition	KARIMAJJI RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH	P VISESWAR RAO	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME	SRIKAKULAM
7	WP/4633/2026 IA 1/2026 Direction Petition	TOTTADI KIRAN CHAND Vs THE STATE OF AP	SIVA SANKARA RAO BORRA	GP FOR PANCHAYAT RAJ RURAL DEV	WEST GODAVARI
8	WP/4652/2026 IA 1/2026 Direction Petition	RASTA VENKATESH VARMA Vs THE STATE OF AP	SRINIVASA RAO MORTHA		EAST GODAVARI
9	WP/4683/2026 IA 1/2026 Miscellaneous Petition	SIVANANDA Vs THE STATE OF AP	P NARAHARI BABU	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	ANANTAPUR
10	WP/4693/2026 IA 1/2026 Suspension Petition	GANGULA KOTAIAH Vs THE STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	GP FOR PANCHAYAT RAJ RURAL DEV	PRAKASAM
11	WP/4715/2026 IA 1/2026 Suspension Petition	MANDALA RAJESHWARI Vs THE STATE OF ANDHRA PRADESH	B SESIBUSHAN RAO	GP FOR PANCHAYAT RAJ RURAL DEV	SPS NELLORE
12	WP/4727/2026 IA 1/2026 Direction Petition	MADDIPATI KODANDARAM Vs THE STATE OF ANDHRA PRADESH	SIVA RAMA KRISHNA KOLLURU	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR ROADS BUILDINGS GP FOR REVENUE	EAST GODAVARI

ADMISSION - PAYMENT OF BILLS

13	WP/4512/2026 IA 1/2026 Direction Petition	MADDAMSETTI NAGA MALLESWRA RAO Vs THE STATE OF ANDHRA PRADESH	B V ANJANEYULU	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	KRISHNA
14	WP/4522/2026 IA 1/2026 Direction Petition	J RADHAKRISHNA Vs THE STATE OF AP	ANNAMNEEDI BALAKRISHNA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR REVENUE	KRISHNA
15	WP/4537/2026 IA 1/2026 Direction Petition	J. RADHA KRISHNA Vs THE STATE OF ANDHRA PRADESH	ANNAMNEEDI BALAKRISHNA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	KRISHNA
16	WP/4613/2026 IA 1/2026 Direction Petition	NUNE AMMAIAH Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	GUNTUR
17	WP/4644/2026 IA 1/2026 Direction Petition	M/S SRI DHARMA SHASTA CONTRACTORS Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR MINES AND GEOLOGY GP FOR FINANCE PLANNING	KURNOOL
18	WP/4650/2026 IA 1/2026 Direction Petition	EAMANI SRINIVASU REDDY Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	GUNTUR
19	WP/4651/2026 IA 1/2026 Direction Petition	NUNE AMMAIAH Vs THE STATE OF AP	MODAPOTHULA SUMALATHA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	GUNTUR

ADMISSION - PENSION MATTERS

20	WP/4705/2026 IA 1/2026 Direction Petition	CHUNDURI SAMBASIVA RAO Vs THE STATE OF ANDHRA PRADESH	BANDA SAI SAMPATH KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV	GUNTUR
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COURT NO. 20**THE HONOURABLE SRI JUSTICE SUBBA REDDY SATTI**

To be Heard on Wednesday The 18th day of February 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(ADJOURNED MOTION LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (PANCHAYAT RAJ)</u>					
21	WP/3671/2026 IA 1/2026 Direction Petition	MUSULURI AVINASH Vs THE STATE OF AP	KAMBHAMPATI RAMESH BABU	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	PRAKASAM
<u>ADMISSION - PENSION MATTERS</u>					
22	WP/3514/2026 IA 1/2026 Direction Petition	BATHULA SRIKANTH Vs THE STATE OF AP	V SAI KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	PRAKASAM

COURT NO. 20**THE HONOURABLE SRI JUSTICE SUBBA REDDY SATTI****To be Heard on Wednesday The 18th day of February 2026(AFTER ADJOURNED MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR APPEARANCE</u>					
23	WP/5018/2023 IA 1/2023 Direction Petition	ALAPATI MEHAR DIED Vs THE GOVERNMENT OF AP	VARREY VENTAKATA NAGAVISHNU TEJA VARREY VENKATA NAGA VISHNU TEJA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR SOCIAL WELFARE	EAST GODAVARI
24	WP/5029/2023 IA 1/2023 Direction Petition	ALAPATI MEHAR (DIED) AS PER L.RS P2 TO P5 Vs THE GOVERNMENT OF ANDHRA PRADESH	VARREY VENTAKATA NAGAVISHNU TEJA VARREY VENKATA NAGA VISHNU TEJA	GP FOR PANCHAYAT RAJ RURAL DEV	EAST GODAVARI
25	WP/5035/2023 IA 1/2023 Direction Petition	ALAPATI MEHAR DIED Vs THE GOVERNMENT OF AP	VARREY VENTAKATA NAGAVISHNU TEJA VARREY VENKATA NAGA VISHNU TEJA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	EAST GODAVARI
26	WP/5769/2023 IA 1/2023 Direction Petition	ALAPATI MEHAR DIED Vs THE GOVERNMENT OF ANDHRA PRADESH	VARREY VENTAKATA NAGAVISHNU TEJA VARREY VENKATA NAGA VISHNU TEJA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR SOCIAL WELFARE	EAST GODAVARI
27	WP/15285/2023 IA 1/2023 Direction Petition	DUGGISANI ANKIREDDY Vs THE STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	. Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR SERVICES I SOURI BABU DUPPATI	PRAKASAM
28	WP/14644/2024 IA 1/2024 Stay Petition	CHAVALIPADU FISHERMEN CO- OPERATIVE SOCIETY LIMITED Vs THE STATE OF ANDHRA PRADESH	MUJTAHID HUSSAIN	GP FOR PANCHAYAT RAJ RURAL DEV N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) SATYANARAYANA T GP FOR REVENUE GP FOR FISHERIES	KRISHNA
29	WP/16273/2024 IA 1/2024 Direction Petition	PONNAPATI SRINIVAS REDDY Vs THE STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR FINANCE PLANNING	PRAKASAM
30	WP/16326/2024 IA 1/2024 Direction Petition	PONNAPATI DHANA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR FINANCE PLANNING	PRAKASAM
31	WP/13614/2025 IA 1/2025 Direction Petition	J V NARAYANA REDDY Vs THE STATE OF ANDHRA PRADESH	MARELLA RADHA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	KURNOOL

FOR WITHDRAWAL

32	WP/5738/2020 IA 1/2020 Suspension Petition IA 1/2021 Vacate Stay Petition	P.RUDRAIAH NAIDU Vs THE STATE OF ANDHRA PRADESH	MEKA RAHUL CHOWDARY	GP FOR PANCHAYAT RAJ RURAL DEV (AP) Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	CHITTOOR
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FOR ORDERS

33	WP/2315/2023 IA 1/2023 Direction Petition	MALLAPUREDDY RAMAKUMARI Vs THE STATE OF ANDHRA PRADESH	V V N NARAYANA RAO	GP FOR PANCHAYAT RAJ RURAL DEV N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) R6 UNSERVED,	VISAKHAPATNAM
34	WP/33586/2023 IA 1/2023 Direction Petition	VEMANNAGARI HYMAVATI Vs THE STATE OF ANDHRA PRADESH	BUDIGE RANGASWAMY	GP for Village and Ward Secretariats HARI BABU MAGULURI SC For SERP HARISH KUMAR RASINENI SC FOR SERP GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	KURNOOL
35	WP/11575/2024 IA 1/2024 Direction Petition IA 3/2024 Modification IA 1/2025 Leave Petition CC/1027/2025	GUDDANTI SUBASHA CHANDRA BOSE Vs THE STATE OF AP	NAGA PRAVEEN VANKAYALAPATI	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats G KOTINAGULU GP FOR REVENUE	GUNTUR
36	CC/1027/2025 (WP/11575/2024)	GUDDANTI SUBASH CHANDRA BOSE Vs SRI.BANDARU MURALI BAPUJI	NAGA PRAVEEN VANKAYALAPATI	Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	GUNTUR
37	WP/14608/2024 IA 1/2024 Direction Petition	SHAIK MASTAN SHARIF Vs STATE OF ANDHRA PRADESH	C SUBODH	GP FOR REVENUE CH C KRISHNA REDDY Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR PANCHAYAT RAJ RURAL DEV	SPS NELLORE
38	WP/16380/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition WP/16313/2025 WP/16425/2025 WP/16491/2025	VARIKUPPALA VENKATESH Vs THE STATE OF ANDHRA PRADESH	P VIVEK	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV K MALLIKHARJUNA MOORTHY	EAST GODAVARI
39	WP/16313/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	SYAMALA THULASI Vs THE STATE OF ANDHRA PRADESH	P VIVEK	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE K MALLIKHARJUNA MOORTHY	EAST GODAVARI
40	WP/16425/2025 IA 1/2025 Direction Petition	TIRUMALARAJU VEERA VENKATA SURYANARAYANA VARMA Vs THE STATE OF ANDHRA PRADESH	P VIVEK	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING K MALLIKHARJUNA MOORTHY	EAST GODAVARI

41	WP/16491/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	ALLURI SHIVA SAI RAMAKRISHNAM RAJU Vs THE STATE OF ANDHRA PRADESH	P VIVEK	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV K MALLIKHARJUNA MOORTHY	EAST GODAVARI
42	WP/18300/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition IA 1/2026 Leave Petition	GRANDI SURYA VENKATA PRAKASH RAO Vs THE STATE OF ANDHRA PRADESH	D TARAKA PRASAD	GP FOR PANCHAYAT RAJ RURAL DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra V V N NARAYANA RAO	EAST GODAVARI
43	WP/34064/2025 IA 1/2025 Direction Petition IA 1/2026 Amendment Petition	YELLALA SIVARAMUDU Vs THE STATE OF ANDHRA PRADESH	A SYAM SUNDAR REDDY	GP FOR PANCHAYAT RAJ RURAL DEV HARI BABU MAGULURI SC For SERP Matteguntha.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR REVENUE	YSR KADAPA
44	WP/468/2026 IA 1/2026 Direction Petition	POLURU KRISHNAMOORTHY Vs THE STATE OF ANDHRA PRADESH	NAVULURU KRISHNA SAI	GP FOR PANCHAYAT RAJ RURAL DEV Matteguntha.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats PILLIX LAW FIRM GP FOR REVENUE R2 R3 R4 R7 R8 UNSERVED,	CHITTOOR

ADMISSION - PAYMENT OF BILLS

45	WP/5344/2023 IA 1/2023 Direction Petition	ALAPATI MEHAR DIED Vs THE GOVERNMENT OF AP	VARREY VENTAKATA NAGAVISHNU TEJA VARREY VENKATA NAGA VISHNU TEJA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR SOCIAL WELFARE	EAST GODAVARI
46	WP/13461/2024 IA 1/2024 Direction Petition	M/S BHAVANI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	SINGAMSETTY V.M. SANKAR	GP FOR PANCHAYAT RAJ RURAL DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra GP FOR FINANCE PLANNING E V JAGANNADHA RAO (SC FOR AP STATE HOUSEING COOP LTD) K MALLIKHARJUNA MOORTHY	EAST GODAVARI
47	WP/19597/2024 IA 1/2024 Direction Petition	PLR PROJECTS PRIVATE LTD Vs THE STATE OF AP	SURESH KUMAR REDDY KALAVA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	CHITTOOR
48	WP/19625/2024 IA 1/2024 Direction Petition	M/S. PLR PROJECTS PRIVATE LTD. Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	CHITTOOR
49	WP/19634/2024 IA 1/2024 Direction Petition IA 1/2026 Implead Petition	NEDUNURI SATYAPRASAD Vs THE STATE OF AP	SRINIVASA RAO NARRA	Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV	EAST GODAVARI

50	WP/20436/2024 IA 1/2024 Direction Petition IA 1/2026 Implead Petition	POTHABATHULA SRINIVASARAO Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	GP FOR HOUSING Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	EAST GODAVARI
51	WP/20499/2024 IA 1/2024 Direction Petition IA 1/2026 Leave Petition	V PRABHAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV	SPS NELLORE
52	WP/23710/2024 IA 1/2024 Direction Petition	SHAIK KADIYALA JOHN Vs THE STATE OF ANDHRA PRADESH	MANIKANTA THOTA	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR FINANCE PLANNING	GUNTUR
53	WP/23749/2024 IA 1/2024 Direction Petition	SHAIK KADIYALA JOHN Vs THE STATE OF ANDHRA PRADESH	MANIKANTA THOTA	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR FINANCE PLANNING	GUNTUR
54	WP/23768/2024 IA 1/2024 Direction Petition	SHAIK KADIYALA JOHN Vs THE STATE OF ANDHRA PRADESH	MANIKANTA THOTA	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR FINANCE PLANNING	GUNTUR
55	WP/29042/2024 IA 1/2024 Direction Petition	G SATYANARAYANA REDDY Vs THE STATE OF ANDHRA PRADESH	RAVULA NAGARJUNA	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR FINANCE PLANNING	ANANTAPUR
56	WP/31417/2024 IA 1/2024 Direction Petition	KARTHIKEYA INFRA PROJECTS Vs THE STATE OF AP	DEVASRI ROSHAN KANCHARLA	GP FOR PANCHAYAT RAJ RURAL DEV KALYAN CHAKRAVARTHY R GP FOR FINANCE PLANNING K MALLIKHARJUNA MOORTHY	EAST GODAVARI
57	WP/2764/2025 IA 1/2025 Direction Petition	M/S N.V.G CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	CHITTOOR
58	WP/5919/2025 IA 1/2025 Direction Petition	M/S N.V.G CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	CHITTOOR

59	WP/6214/2025 IA 1/2025 Direction Petition	N V G CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	CHITTOOR
60	WP/7060/2025 IA 1/2025 Direction Petition	KAKARLA PEDDANARAYANA REDDY Vs THE STATE OF ANDHRA PRADESH	MANIKANTA THOTA	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR FINANCE PLANNING	GUNTUR
61	WP/11659/2025 IA 1/2025 Direction Petition	M/S. VENKATESWARA AGENCIES Vs THE STATE OF ANDHRA PRADESH	SIVAJI RACHAMANTI	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR FINANCE PLANNING	GUNTUR
62	WP/17371/2025 IA 1/2025 Direction Petition	V S ENGINEERING (P) LIMITED Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR AGRICULTURE GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV R4 R6 R7 UNSERVED,	GUNTUR
63	WP/20042/2025 IA 1/2025 Direction Petition	BIKKINA SAI RAM Vs THE STATE OF ANDHRA PRADESH	B JAYA PRABHAKARA RAO	GP FOR PANCHAYAT RAJ RURAL DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra GP FOR FINANCE PLANNING GP FOR HOUSING K MALLIKHARJUNA MOORTHY	EAST GODAVARI
64	WP/20216/2025 IA 1/2025 Direction Petition	M/S. M.GANGADHARARAO Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR REVENUE	EAST GODAVARI
65	WP/22379/2025 IA 1/2025 Direction Petition	K MADDIAH Vs THE STATE OF ANDHRA PRADESH	MARELLA RADHA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR AGRICULTURE	KURNOOL
66	WP/24308/2025 IA 1/2025 Direction Petition	M/S SRI SRINIVASA AND COMPANY Vs THE STATE OF ANDHRA PRADESH	MANIKANTA THOTA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	GUNTUR
67	WP/25785/2025 IA 1/2025 Direction Petition	AVULA VENKATESWARLU Vs THE STATE OF AP	ANNAMNEEDI BALAKRISHNA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	KURNOOL
68	WP/27413/2025 IA 1/2025 Direction Petition	ISANAKA RAMESH REDDY Vs THE STATE OF AP	C SUBODH	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR REVENUE	SPS NELLORE
69	WP/28958/2025 IA 1/2025 Direction Petition	M/S. VENKATESWARA AGENCIES Vs THE STATE OF ANDHRA PRADESH	SIVAJI RACHAMANTI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	GUNTUR

70	WP/28970/2025 IA 1/2025 Direction Petition	VENKATESWARA AGENCIES Vs THE STATE OF AP	SIVAJI RACHAMANTI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	GUNTUR
71	WP/29022/2025 IA 1/2025 Direction Petition	SRI SITARAMA ENGINEERING AND CO Vs THE STATE OF AP	SIVAJI RACHAMANTI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	GUNTUR
72	WP/29143/2025 IA 1/2025 Direction Petition	CHINNALA LAKSHMI NARAYANA Vs THE STATE OF AP	V.N.V.SURYA DATTU	GP FOR PANCHAYAT RAJ RURAL DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra GP FOR REVENUE	KRISHNA
73	WP/29529/2025 IA 1/2025 Direction Petition	M/S. SRI SUBRAHMANYA CONSTRUCTIONS Vs STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	VISAKHAPATNAM
74	WP/30189/2025 IA 1/2025 Direction Petition	BEJJAM RAMESH BABU Vs THE STATE OF ANDHRA PRADESH	HANUMANTHA RAO BACHINA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	PRAKASAM
75	WP/30220/2025 IA 1/2025 Direction Petition	N.GANAPATHI REDDY Vs THE STATE OF ANDHRA PRADESH	DASARI S V V S V PRASAD	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR FINANCE PLANNING	CHITTOOR
76	WP/30252/2025 IA 1/2025 Direction Petition	M/S CH. VENKAYYA AND COMPANY Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	KRISHNA
77	WP/30357/2025 IA 1/2025 Direction Petition	Y RAMESH Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV GP FOR SOCIAL WELFARE	GUNTUR
78	WP/30703/2025 IA 1/2025 Direction Petition	K. RAVI SANKAR Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALASANI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	KRISHNA
79	WP/30794/2025 IA 1/2025 Direction Petition	DEGALA SRIRAMA SURYANARAYANA Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	EAST GODAVARI
80	WP/32665/2025 IA 1/2025 Direction Petition	B. VENKATESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	L CHANDRA OBUL REDDY	GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV	KURNOOL
81	WP/34565/2025 IA 1/2025 Direction Petition	VENNA BHAKSAR REDDY Vs THE STATE OF AP	KAMBHAMPATI RAMESH BABU	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR FINANCE PLANNING	PRAKASAM

82	WP/34582/2025 IA 1/2025 Direction Petition IA 1/2026 Implead Petition	VEERAVALLI NARASIMHA SWAMY Vs THE STATE OF AP	MANDA VENKATESWARA RAO	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR MINES AND GEOLOGY Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra GP FOR FINANCE PLANNING	WEST GODAVARI
83	WP/34642/2025 IA 1/2025 Direction Petition	VUNDAVALLI BASAVAIAH Vs THE STATE OF AP	SRINIVASA RAO NARRA	GP FOR PANCHAYAT RAJ RURAL DEV Matteguntha.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR FINANCE PLANNING	GUNTUR
84	WP/34873/2025 IA 1/2025 Direction Petition	SHRI RUDRA JANAKAMMA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR AGRICULTURE	VISAKHAPATNAM
85	WP/35341/2025 IA 1/2025 Direction Petition	MODERN CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	SREENIVASA RAO VELIVELA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	KRISHNA
86	WP/35450/2025 IA 1/2025 Direction Petition	TALLA VEERA VENKATA SATYANARAYANA Vs THE STATE OF AP	SIVALENKA RAMACHANDRA PRASAD	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING R3 R5 R6 R7 R8 R9 UNSERVED,	EAST GODAVARI
87	WP/329/2026 IA 1/2026 Direction Petition	THOTAKURA RAMAKRISHNA RAJU Vs THE STATE OF ANDHRA PRADESH	BOKKA SATYANARAYANA KAMLA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR AGRICULTURE	VISAKHAPATNAM
88	WP/1573/2026 IA 1/2026 Direction Petition	M/S PLR PROJECTS PRIVATE LIMITED Vs THE STATE OF AP	SURESH KUMAR REDDY KALAVA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	CHITTOOR

ADMISSION - PENSION MATTERS

89	WP/36596/2025 IA 1/2025 Suspension Petition	CHERUKURI BHAGYALAKSHMI Vs THE STATE OF ANDHRA PRADESH	MOHAMMAD NAYAB RASOOL	GP FOR PANCHAYAT RAJ RURAL DEV Matteguntha.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	GUNTUR
90	WP/2128/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	BIDDIKA ADINARAYANA Vs THE STATE OF AP	JADA SRAVAN KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR SOCIAL WELFARE	ANANTAPUR

ADMISSION (PANCHAYAT RAJ)

91	WP/19055/2019 IA 1/2019 Stay Petition	DARGAH SHAREEF HUZOOR SYEDINA KHWAJA RAHAMATULLAH NAYEB-E- RASOOL Vs THE STATE OF ANDHRA PRADESH	RAVULA NAGARJUNA	GP FOR PANCHAYAT RAJ RURAL DEV (AP) Matteguntha.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR REVENUE M.V. PRATAP KUMAR	SPS NELLORE
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92	WP/38810/2022 IA 1/2022 Direction Petition IA 1/2026 Leave Petition	GUTTULA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	CHANDRA SEKHAR ILAPAKURTI	GP FOR PANCHAYAT RAJ RURAL DEV KANUKOLANU SRI SAI SANJAY N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT)	WEST GODAVARI
93	WP/39027/2022 IA 1/2022 Direction Petition IA 1/2023 Amendment Petition	MANAM ANJANEYULU Vs THE STATE OF AP	JYOTHI RATNA ANUMOLU	GP FOR PANCHAYAT RAJ RURAL DEV VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
94	WP/12029/2023 IA 1/2023 Suspension Petition IA 1/2024 Implead Petition	KOMMINENI RAMANAMMA Vs STATE OF ANDHRA PRADESH	PATHURI SRINIVAS	GP FOR PANCHAYAT RAJ RURAL DEV MARELLA RADHA VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT R6 R7 R8 UNSERVED,	PRAKASAM
95	WP/14684/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition	THE SNEHAMITRA AUTO OWNERS AND UNION ASSOCIATION Vs THE STATE OF AP	P NARAHARI BABU	GP FOR PANCHAYAT RAJ RURAL DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra VARA LAKSHMI CHEKURI R2 UNSERVED,	WEST GODAVARI
96	WP/14962/2023 IA 1/2023 Direction Petition	BOMMA NAGAVENKATA KRISHNA KUMAR Vs THE STATE OF AP	T VENU GOPAL	GP FOR PANCHAYAT RAJ RURAL DEV N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR REVENUE	WEST GODAVARI
97	WP/15038/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition	R. SESHAN Vs THE STATE OF ANDHRA PRADESH	R. Seshan	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME PRAKASAM REDDY D Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR REVENUE	CHITTOOR
98	WP/4416/2024 IA 1/2024 Suspension Petition IA 1/2025 Vacate Stay Petition IA 2/2025 Vacate Stay Petition	VORUGANTI SURIBABU Vs THE STATE OF AP	PONNADA SREE VYAS	GP FOR PANCHAYAT RAJ RURAL DEV (AP) Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra R K ACARYULU SC For RJY KKD ELR AMP UDA GP FOR HOME O M R LAW FIRM GP FOR REVENUE	EAST GODAVARI
99	WP/4884/2024 IA 1/2024 Stay Petition IA 2/2024 Stay Petition	OIL AND NATURAL GAS CORPORATION LTD(ONGC) Vs THE STATE OF ANDHRA PRADESH	P BADRINATH	GP FOR PANCHAYAT RAJ RURAL DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra	EAST GODAVARI

100	WP/30317/2024 IA 1/2024 Direction Petition	RAPURU VASANTHA KUMARI Vs THE STATE OF AP	NIMMAGADDA REVATHI	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR REVENUE	KURNOOL
101	WP/25186/2025 IA 1/2025 Direction Petition	V NARAYANA REDDY Vs THE STATE OF ANDHRA PRADESH	ELURU SESHA MAHESH BABU	GP FOR MUNICIPAL ADMN URBAN DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra GP FOR PANCHAYAT RAJ RURAL DEV	EAST GODAVARI
102	WP/27284/2025 IA 1/2025 Direction Petition WP/27390/2025	K ARAVINDA RANI Vs THE STATE OF ANDHRA PRADESH	V VENKATA MAYUR	GP MUNICIPAL ADMN AND URBAN DEV AP Karri kalyan Durga Prasad SC FOR TUDA GP FOR PANCHAYAT RAJ RURAL DEV GP FOR PANCHAYAT RAJ RURAL DEV	CHITTOOR
103	WP/27390/2025 IA 1/2025 Suspension Petition	K ARAVINDA RANI Vs THE STATE OF ANDHRA PRADESH	V VENKATA MAYUR	GP MUNICIPAL ADMN AND URBAN DEV AP Karri kalyan Durga Prasad SC FOR TUDA	CHITTOOR
104	WP/31425/2025 IA 1/2025 Direction Petition IA 2/2025 Vacate Stay Petition	NIDAMARTHY SOUJANYA Vs THE STATE OF ANDHRA PRADESH	SUBBA RAO KORRAPATI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR PANCHAYAT RAJ RURAL DEV	KRISHNA
105	WP/32050/2025 IA 1/2025 Direction Petition IA 1/2026 Implead Petition	ANUMUKONDA PRAHARSH DHANA SYAM Vs THE STATE OF ANDHRA PRADESH	PATHI SIVA PRASAD	GP FOR PANCHAYAT RAJ RURAL DEV GHANTA SRIDHAR	WEST GODAVARI
106	WP/34016/2025 IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition	M/S.NEKKANTIS CAKE HOUSE Vs THE STATE OF ANDHRA PRADESH	B V ANJANEYULU	GP FOR PANCHAYAT RAJ RURAL DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra DEVI PRASAD MANGALAPURI	KRISHNA
107	WP/1134/2026 IA 1/2026 Direction Petition	SUBBA NAIK Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats BANDI SRIHARI GP FOR REVENUE	CHITTOOR
108	WP/2029/2026 IA 1/2026 Stay Petition WP/35605/2025	JETTI SURYAPRATHAP Vs THE STATE OF ANDHRA PRADESH	S BALA MOHAN RANGA	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR REVENUE	YSR KADAPA
109	WP/35605/2025 IA 1/2025 Direction Petition IA 1/2026 Implead Petition	JETTI SURYAPRATHAP Vs THE STATE OF AP	S BALA MOHAN RANGA	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR REVENUE	YSR KADAPA

110	WP/2788/2026 IA 1/2026-Direction Petition	VENIGALLA JHANSI LAKHMI BAI Vs THE STATE OF ANDHRA PRADESH	N SRIRAM MURTHY	GP FOR PANCHAYAT RAJ GUNTUR RURAL DEV GP FOR REVENUE
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